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Government of Kerala  
2018



Regn. No. KERBIL/2012/45073  
dated 5-9-2012 with RNI  
Reg. No. KL/TV(N)/634/2018-20

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

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വാല്യം 7 } Vol. VII }	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2018 ആഗസ്റ്റ് 14 14th August 2018 1193 കർക്കടകം 29 29th Karkadakam 1193 1940 ശ്രാവണം 23 23rd Sravana 1940	നമ്പർ } No. }
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## PART IV Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sibi T. B., Sreeram Quarters, Kadambur, P. O. Edakkad, Kannur District, Pin-670 663, holder of S. S. L. C. No. K 351497 with Register No. 49139 of March 1998, Higher Secondary Examination Certificate Sl. No. A II No. 39844 with Register No. 21508 dated 20th May 2000, issued by the Joint Director (Examinations), Thiruvananthapuram, G-Tec. Computer Education Certificate with Registration No. 1119983, Certificate No. 125381, Sl. No. 945203 dated 3-12-2015 issued by the Controller of Examination, Calicut, in the Birth Certificate of my minor son Amil T. K., with Registration No. 7090/2009, date of Registration 13-7-2009 issued by the Registrar of Births and Deaths, Health Inspector Gr. I, Thalassery Municipality, in the PAN Card No. IAYPS2188M issued from Income Tax Department, Govt. of India, Aadhaar No. 2323 3101 1791 issued from Unique Identification Authority of India also known as Suby T. B. in the Election Identity Card No. DFQ0468306 dated 10-1-2004 issued by the Electoral Registration Officer, Mahe Assembly Constituency, in the Driving Licence No. PY03 20110000082 dated 6-1-2011, issued from Govt. of Puducherry, Transport Department is one and the same person. Hereafter I have changed my name as Padmam and will sign accordingly.

This change will come into effect in all records related to me.

Kannur,  
19-6-2018. SIBI T. B.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shanku A., Attoli, Chandravayal, P. O. Padiyottuchal, Peringome, Kannur District, Pin-670 353, holder of S. S. L. C. No. Q 188971 with Register No. 546469 of March 2015, Higher Secondary Examination Certificate No. HSE/2/2017/401877 with Register No. 4410730 of March 2017, also known as Shanku in the Birth Certificate with Registration No. 75/2000, date of Registration 27-5-2000 issued by the Registrar of Births & Deaths, Balal Grama Panchayat, Ration Card No. 2365146017 (Sl. No. 2) dated 15-3-2017 issued by

the Taluk Supply Officer, Taliparamba, and as Sanku A. in the Aadhaar No. 5580 9226 4621 issued from Unique Identification Authority of India is one and the same person. Hereafter I have changed my name as Nikesh A.

This change will come into effect in all records related to me.

Chandravayal,  
18-6-2018. SHANKU A.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rezina Beegam M. T. P., Baith Al Mabrooq, Chandera, Maniyat P. O., Hosdurg Taluk, Kasaragod District, Pin-671 310, holder of Duplicate S. S. L. C. Book No. AF 502592 with Register No. 171230 of March 1985, also known as Raseena Beegam M. T. P. in the Aadhaar No. 8361 6666 0128 issued from Unique Identification Authority of India, PAN Card No. BSMMPR1427F issued from Income Tax Department, Govt. of India, and as Raseena Beegam Manakkat Theke Peetikayil in the Passport No. L 6817777 issued on 10-1-2014 by the Assistant, Passport Office, Kozhikode is one and the same person. Hereafter I will be known by the name Raseena Beegam M. T. P. only.

This change will come into effect in all records related to me.

Trikaripur,  
28-6-2018. REZINA BEEGAM M. T. P.

അഴീക്കൽ ശ്രീവരാഹദേവസ്വാമി ചെറായി

അറിയിപ്പ്

അഴീക്കൽ യോഗത്തിൽപ്പെട്ട ഗൗഡ സാരസ്വത ബ്രാഹ്മണരുടെ ഒരു പൊതുയോഗം 2018 മേയ് മാസം 27-ാം തീയതി ഞായറാഴ്ച പകൽ 3 മണിക്ക് ദേവസ്വാമി വടക്കേ യോഗശാലയിൽ വെച്ച് കൂടുകയും ടി യോഗത്തിൽ അഴീക്കൽ ശ്രീവരാഹദേവസ്വാമി വക 1193-ലെ അധിക ബഡ്ജറ്റും 1194-ലെക്കുള്ള അസ്സൽ ബഡ്ജറ്റും പാസ്സാക്കിയിട്ടുള്ളതും ടി ബഡ്ജറ്റുകളുടെ നേർപകർപ്പുകൾ ദേവസ്വാമി നോട്ടീസ് ബോർഡിൽ പ്രസിദ്ധപ്പെടുത്തിയിട്ടുള്ളതും കൊച്ചി ദേവസ്വാമി ബോർഡിൽ ബോധിപ്പിച്ചിട്ടുള്ളതും ആണെന്നുള്ള വിവരം എല്ലാ യോഗാംഗങ്ങളേയും അറിയിക്കുന്നു.

അഴീക്കൽ ശ്രീവരാഹദേവസ്വാമി  
കമ്മിറ്റി അംഗീകരിച്ച്,  
ചെറായി. (ഒപ്പ്)  
25-6-2018. ഭരണാധികാരി.